

13.16 hrs.

**COMMITTEE ON ABSENCE OF  
MEMBERS FROM THE SITTINGS  
OF THE HOUSE**

**FIFTEENTH REPORT**

**SHRI S. C. SAMANTA (Tamluk):**  
I beg to present the Fifteenth Report  
of the Committee on Absence of  
Members from the Sittings of the  
House.

**COMMITTEE ON PETITIONS**

**SEVENTEENTH REPORTS AND MINUTES**

**SHRI A P. SHARMA (Buxar):** I  
present the following Report and  
Minutes of Committee on Petitions:—

- (1) Seventeenth Report of the  
Committee; and
- (2) Minutes of the Thirty-first to  
Forty-first sittings of the  
Committee.

13.16½ hrs.

**STATEMENT RE: ALLEGED RAP-  
ING OF WOMEN AND GIRLS BY  
BSF PERSONNEL IN MANIPUR  
HILL AREAS**

**THE MINISTER OF STATE IN  
THE MINISTRY OF HOME AFFAIRS  
AND IN THE DEPARTMENT OF  
PERSONNEL (SHRI RAM NIWAS  
MIRDHA):** On behalf of Shri Uma  
Shankar Dikshit, I lay on the Table a  
statement regarding alleged raping of  
women and girls by BSF personnel in  
Manipur Hill areas.

**Statement**

When BSF personnel were escorting  
a Polling party with ballot boxes on  
19th February, 1974, an ambush was  
laid by hostile elements. In this am-  
bush, one BSF jawan was killed, three  
were wounded and the Presiding  
Officer sustained serious head injuries.  
On 20th February, 1974, there was

another encounter between a BSF  
Patrol and the hostiles.

On receipt of information that the  
two wounded hostiles involved in the  
above incidents were being guarded  
for being moved to a safe place, two  
special columns, one under Shri Pun-  
dir, acting Commandant and the  
other under Shri Dharam Prakash,  
Deputy Commandant, were sent to  
comb the suspected area.

The special column led by Shri  
Pundir visited village Ngapurum during  
the combing operations. It is alleged  
that a girl named Miss Rose of that  
village was raped on 4-3-74 by Shri  
Pundir and Shri Negi, Assistant Com-  
mandant and that the girl committed  
suicide on 6-3-74. A case under  
Section 378/201 IPC was registered in  
Phungyar Police Station. The dead  
body of Miss Rose, which had been  
buried on 6-3-74, was exhumed on  
25-3-74 and sent for post mortem  
examination. According to the State  
Government the report of the exami-  
nation is awaited. A requisition for  
the arrest of the above two BSF  
officers was sent to the DIG, BSF  
Manipur, on 11-4-74. The two officers  
have been arrested.

The special column commanded by  
Shri Dharam Prakash, Deputy Com-  
mandant, went to Grihang village for  
carrying out combing operations  
against hostiles and they interrogated  
a number of persons in village Gri-  
hang on 4-3-74, 5-3-74 and 6-3-74. It  
is alleged that during the interroga-  
tion they used criminal force against  
the villagers including women. It is  
also alleged that on 5-3-74 at about  
noon, some members of the party used  
criminal force to outrage the modesty  
of one Smt. Ngasingla, a resident of  
Grihang village. A case under Sec-  
tion 354/326/407 IPC have been regis-  
tered in P.S. Chassad. The police  
sent a requisition for the arrest of the  
following persons:—

1. Shri Dharam Prakash.
2. Inspector Bhagwan Singh.